

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

REVIEW APPLICATION NO. 5 OF 2005
(In O.A. No. 98 of 2003).

Jabalpur this the 8th day of February, 2005

C.N. Gopalakrishnan

... Applicant

versus

Union of India & Ors.

... Respondents

O R D E R
(In Circulation)

By Madan Mohan, Judicial Member -

This review application has been filed to review the order dated 17th December, 2004 passed in OA No. 98/2003. We have carefully gone through the RA and find that the applicant has not pointed out any arithmetical, clerical or glaring mistake warranting the review of the said order. The Hon'ble Supreme Court in the case of Union of India vs. Tarit Ranjan Das, 2004 SCC (L&S) 160 held that the Tribunal cannot act as an appellate court while reviewing the original order. Under Order 47 Rule 1 of the CPC the powers of the Tribunal to review its own order are very limited.

2. Accordingly, this Review Application has no merit and is dismissed.

(Madan Mohan)
Judicial Member

M.P. Singh
(M.P. Singh)
Vice Chairman

पृष्ठांकन से ओ/ज्ञा..... जबलपुर, दि.....
पत्रिकापिता द्वारा दिलाई गई अपेक्षा दिनांक
(1) सचिव, उच्च न्यायालय का प्रत्येक दिनांक दिलाया जाए
(2) आवेदक द्वारा दिलाया जाए
(3) प्रमाणी द्वारा दिलाया जाए
(4) व्यवस्था द्वारा दिलाया जाए
मुख्या विधायक विधायक
मुख्या विधायक विधायक

M.P. Singh Adr.
28/1

21/1/2005 दिनांक

*Issued
On 9/2/05
A.B.*